CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.NO. 1360/2000

Wednesday, this the 23rd day of May, 2001 Hon'ble Shri M.P. Singh, Member (Admn)

Shri R.N. Sharma S/O Late Sh. J.D. Sharma R/O 45-D, Dilshad Garden, Pocket-A, Delhi.

..Applicant.

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(By Advocate: Shri A.K.Mahapatra)

Versus

- Lt. Governor NCT of Delhi Raj Niwas, Delhi-54. 1.
- Commissioner (Excise)
 Govt. of NCT of Delhi
 Block-L, Vikas Bhawan
 New Delhi-2. 2.

..Applicant

(By Advocate: Shri Ajay Gupta)

ORDER (ORAL)

the applicant seeks The learned counsel for permission to withdraw the OA. Permission is granted. The OA is dismissed as withdrawn. No costs.

> (M.P. Singh) Member (A)

/sunny/